

Minutes of Exim Facilitation Committee (EFC) meeting No. 04/AM24 dated 27.07.2023 for Import of Restricted Items

Meeting No. 04/AM24 of Exim Facilitation Committee (EFC) was held on 27.07.2023 at 3.00 PM in Room No.13, VanijyaBhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (iii) Shri Sanjay Kumar Chauhan, AIG,(SU), SU Division, MoEF&CC
- (iv) Shri Gaurav Kumar, DIC, DRDO
- (v) Shri M. Devula, DAW, DGCA/M/o Civil Aviation
- (vi) Shri Kapil Kumar, Under Secretary, M/o P&NG
- (vii) Shri RakeshYadav, Engineer, DoT
- (viii) M/s. Kirti Gupta, Scientist-C, Meity
- (ix) Shri Amit Kumar Singh, DoT
- (x) Dr. PuneetRanjan, Livestock Officer, DAHD
- (xi) Shri PrasenjeetNavgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (xii) Shir R.K. Jaiswal, Development Offer, MHI
- (xiii) Shri S.K. Jain, Consultant, DPIIT
- (xiv) Ms. Gunjan Arora, Consultant, SU Division, MoEF&CC

3. Total number of cases considered in the meeting was **327**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **101** cases

have been approved, **24** cases have been rejected, **15** cases have been closed and **187** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY0000049 0AM23	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Inguran Sorting Technologies LLP HQRXIMLAPPLY0000007 3AM23	8.04.22	64,741 Nos. BOVINE SEX SORTED SEMEN	05111000	Recommended by DAHD vide OM dated 31.08.2022 & email dated 21.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2022 & email dated 21.07.2023.
3.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY0000117 1AM23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents

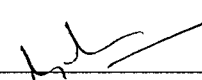
					from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.
4.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY0000223 9AM23	2.2.2023	25 nos. HEIFERS and Bulls	01022120 /0102211 0	DAHD informed the committee that the case is under examination with them.
5.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY0000233 0AM23	15.2.2023	250 nos. FROZEN SEMEN	05119991	Recommended by DAHD vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.07.2023.
6.	RED BARN FARM HQRXIMLAPPLY0000250 2AM23	2.3.2023	40 nos. 20 nos. of DOMESTIC LLAMA and 20 nos. of DOMESTIC ALPACA	01061300	Comments sought from DAHD on 7.03.2023. DAHD vide email dated 21.05.2023 has sought information from the applicant. Committee decided to close the application as no reply has been received from the applicant.
7.	MAMTA MURALIDHAR DASARI HQRXIMLAPPLY0000254 2AM23	6.3.2023	1 no. DOG	01012990	DAHD vide email dated 21.04.2023 has sought information from the firm. Committee decided to close the application as no reply has been received from the applicant.

8.	Karan Gupta HQRXIMLAPPLY0000273 1AM23	29.3.202 3	1 nos. Cat 8 months old	01039100	DAH&D vide email dated 18.04.2023 has sought information from the firm. Committee decided to close the application as no reply has been received from the applicant.
9.	Toby HQRXIMLAPPLY0000004 8AM24	07.4.202 3	0CMS Mammals:-- Other	01061900	Comments sought from AH&D on 10.4.2023.DAHD vide email dated 25.05.2023 has sought information from the firm. Committee decided to close the application as no reply has been received from the applicant.
10.	ROMAN MALIK HQRXIMLAPPLY0000011 4AM24	17.4.202 3	1 No. Pet Dog	01061900	Comments sought from AH&D on 18.4.2023.DAHD vide email dated 25.04.2023 has sought information from the firm. Committee decided to close the application as no reply has been received from the applicant.
11.	J. K. TRUST BOMBAY HQRXIMLAPPLY0000013 1AM24	19.4.202 3	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from AH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought information from the firm.
12.	AlexseiLeibovskii HQRXIMLAPPLY0000035 4AM24	17.5.202 3	1 No. of Dog Petname-Gaby, Breed- Toy Terrier, Sex- Female, DOB- 04.04.2020, Color- Brown, Microchip No. 643094100685231	01039100	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
13.	ElizavetaSavvina	17.5.202	1 No.ofCat	01039100	Recommended by DAHD vide OM dated

	HQRXIMLAPPLY0000035 5AM24	3	Petname-Bosya, Breed-Metis, Sex-Male, DOB-12.07.2019, Color-Black smoky, Microchip No. 643078990189302		10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
14.	VIBHUTI PATEL HQRXIMLAPPLY0000040 6AM24	24.5.202 3	1 No. of Pet Dog Petname-Alina, Breed-Pomeranian, Sex-Female, DOB-15.10.2022, Color-White, Microchip No. 900215004950694	01061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
15.	MANI SHEEP BREEDING CENTRE HQRXIMLAPPLY0000043 8AM24	27.5.202 3	100 NOS. Black head Dorper Ram (10 -15 months) , Black head PreganantDorper sheep etc.	01041010	DAHD vide OM dated 24.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from DAHD vide OM dated 24.07.2023.
16.	JINDAL POLO & EQUESTRIAN FOUNDATION HQRXIMLAPPLY0000045 9AM24	30.5.202 3	36 NOS. POLO HORSES FOR PROMOTION & EXCELLENCE IN SPORTS	01012910	Comments sought from AH&D on 31.5.2023. DAHD vide email dated 21.07.2023 has sought information from the firm. Reminder sent to the firm on 27.07.2023.
17.	Morozova Inna HQRXIMLAPPLY0000046 8AM24	1.6.2023	1 No. of Cat Breed-Scottish Fold, Sex-Female, DOB-11.11.2020, Color-Blue-point a 33,	01061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated

			Microchip No. 643099200026825		10.07.2023.
18.	Ekaterina Gnatiuk HQRXIMLAPPLY0000047 7AM24	2.6.2023	1 No. of Pet Dog Petname - Buchilda, Breed-Bolognese dog, Sex-Female, DOB- 20.12.2015, Color- Black, Microchip No. 643099200003176	01039100	Recommended by DAHD vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.07.2023 and subject to submission of required documents.
19.	Kristina Fernandes HQRXIMLAPPLY0000049 5AM24	5.6.2023	1 No. of Dog Petname - Markiza, Breed- Russian Toy, Sex-Female, DOB- 17.09.2016, Color- Fawn, Microchip No. 900217000248324	01039100	Recommended by DAHD vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.07.2023 and subject to submission of required documents.
20.	VENKY'S (INDIA) LIMITED HQRXIMLAPPLY0000053 3AM24	9.6.2023	22680 NOS VVE004 SPF GRANDPARENT EGGS: FEMALES & VVE004 SPF GRANDPARENT EGGS: MALES	04079000	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023
21.	Natalia Kozhevnikova HQRXIMLAPPLY0000056 4AM24	10.6.2023	02 Nos. of Dog Petname - Luke, Breed- Jack Russel, Sex-Male, DOB-26.07.2016, Color-White/Brownie, Microchip No.	01061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of

			958000010940771		required documents.
22.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000068 4AM24	24.5.202 3	60000 NOS Bovine Semen	05111000	Comments sought from AH&D on 15.6.2023. Committee decided to send a reminder to the applicant.
23.	ShobanaRajasekaran HQRXIMLAPPLY0000094 4AM24	17.6.202 3	1 No. of Dog Petname- Breezy Breed- Jack Russel DOB- 22.11.2022 Sex- Female Color- Brown/white, Microchip No. 933000320813985	1039100	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
24.	Anjana Dinesh HQRXIMLAPPLY0000094 3AM24	18.6.202 3	1 No. Rabbit Breed-Domestic Rabbit, Sex-Female, Age-5 years, Microchip No. 953010005220401	1061400	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
25.	TRACK SUPREME STUD, HQRXIMLAPPLY0000094 1AM24	17.6.202 3	4 Nos. of Horses	1012100	Recommended by DAHD vide OM dated 21.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.07.2023.
26.	SYNGENE INTERNATIONAL LIMITED	16.6.202 3	1000 NOS B-hTFR1 Mice	1069000	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the

	HQRXIMLAPPLY0000093 8AM24				case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
27.	TehrierBhalla HQRXIMLAPPLY0000095 0AM24	19.6.202 3	1 No. of dog Petname- Laila, Breed- Pomeranian, Sex- Female, DOB- 18.11.2022, Color- Black white, Microchip No. 933000320848883	1061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
28.	CORINA CLEMENTE HQRXIMLAPPLY0000095 5AM24	20.6.202 3	1 No. of dog Petname- Princesa, Breed- Poodle Mix, Sex- Female, DOB- 20.11.2016, Color- White and Grey, Microchip No. 900215005936746	1061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
29.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY0000095 6AM24	20.6.202 3	100 NOS IMPORT OF FROZEN HORSE SEMEN	5119991	The Committee decided to approve the case on Ex-post facto basis.
30.	AMRITA MANOJKUMAR BHARDWAJ HQRXIMLAPPLY0000095 8AM24	20.6.202 3	1 No. of dog Petname- Luca, Breed- Maltese, Sex- Male, DOB- 23.06.2019, Color- White, black points, Microchip No. 941000023531043	1069000	The Committee decided to approve the case on Ex-post facto basis. 

31.	Puneet Trivedi HQRXIMLAPPLY0000096 4AM24	21.6.202 3	1 No. of dog Petname- Dora, Breed- Beagle, Sex- Female, DOB- 02.07.2020, Color- Brown white, Microchip No. 900215004004910	1069000	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
32.	ANTHEM BIOSCIENCES PRIVATE LIMITED HQRXIMLAPPLY0000099 5AM24	22.6.202 3	3850 Nos. of MICE & RATS	1061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
33.	Irina Larionova HQRXIMLAPPLY0000099 9AM24	22.6.202 3	01 No. Cat Petname- Sonya, Breed- DSH, Sex- Female, DOB- 04.12.2020, Color- Tortoiseshell, Microchip No. 900217000264162	1061900	The Committee decided to approve the case on Ex-post facto basis.
34.	FOUNDATION FOR NEGLECTED DISEASE RESEARCH HQRXIMLAPPLY0000101 1AM24	24.6.202 3	200 Nos. of Rats and Mice	1061100	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
35.	Pavneet Gill and Karanmit Singh Gill	30.6.202 3	1 No. of Dog Petname- Juno, Breed-	1039200	The Committee decided to approve the case on Ex-post facto basis.

	HQRXIMLAPPLY0000104 8AM24		Yorkshire Terrier, Sex- Male, DOB- 21.10.2020, Color- Black & Tan, Microchip No. 90019000069764		
36.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH KOLKATA HQRXIMLAPPLY0000102 6AM24	21.6.2023	13 PCS lift/- mice Male and Female	1069000	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023.
37.	Aayushi Chauhan HQRXIMLAPPLY0000103 0AM24	29.6.2023	1 No. of Pet dog Petname- Gucci, Breed- Mini Goldendoodle, Sex- Male, DOB- 20.02.2023, Color- Red, Microchip No. 981020051456782	1061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
38.	LIUDMILA KRIVINA HQRXIMLAPPLY0000106 6AM24	3.7.2023	1 No. of Cat Petname- Bastiana, Breed- Metis, Sex- Female, DOB- 13.04.2021, Microchip No. 643099001754580	1039100	Recommended by DAHD vide OM dated 21.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.07.2023.
39.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE	3.7.2023	200 Nos. of Laboratory mice	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the

	HQRXIMLAPPLY0000105 5AM24				case subject to the conditions mentioned in the DAHD OM dated 18.07.2023.
40.	ALOK KUMAR HQRXIMLAPPLY0000107 6AM24	3.7.2023	1 No. of Dog Petname- Kox, Breed- Mestizo, Sex- Male, DOB- 05.06.2013, Color- Red white, Microchip No. 643093300206953	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.
41.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY0000108 6AM24	4.7.2023	500 Nos. of Laboratory Mice	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023.
42.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY0000108 7AM24	5.7.2023	1800 Nos. of Mice	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023.
43.	BhargaviKashyap HQRXIMLAPPLY0000108 9AM24	5.7.2023	1 No. of Dog Petname- Mowgli, Breed- Chihuahua Mix, Sex- Male Neutered, DOB- 16.02.2022, Color- Tan, Microchip No. 992000001486320	1012990	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.

44.	Elena Bagchi HQRXIMLAPPLY0000110 2AM24	6.7.2023	1 No. of Cat	1039100	Comments sought from AH&D on 6.7.2023
45.	VeenaSivakumar HQRXIMLAPPLY0000110 8AM24	7.7.2023	1 No. of Dog Petname- Kayal, Breed- Toy Poodle, Sex- Female, DOB- 23.09.2022, Color- Black, Microchip No. 953010100152375	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.
46.	KUSHAGRA MITTAL HQRXIMLAPPLY0000111 7AM24	7.7.2023	1 No. of Dog Petname- Rollo Slider Mittal, Breed- Mixed Shorkie, Sex- Male Neutered, DOB- 23.09.2021, Color- Brown with white underbelly, Microchip No. 991001911251647	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.
47.	Tarun Kumar Sharma HQRXIMLAPPLY0000112 5AM24	10.7.2023	2 Nos. of Dog 1. Petname- Piglet, Breed- Chihuahua, Sex- Spayed Female, DOB- 24.04.2022, Color- White and Tan, Microchip No. 981020045263840 2. Petname- Cassandra, Breed- Chihuahua Mix,	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.

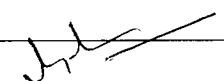
			Sex- Spayed Female, DOB- 15.01.2023, Color- Brown, Microchip No. 981020045796665		
48.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY0000112 2AM24	7.7.2023	30 NOS IFNa/b/gR -/- 129Sv/Ev Inbred AG129 Male And Female	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023.
49.	Tafla Rashid Bawazir HQRXIMLAPPLY0000113 5AM24	10.7.2023	1 KGS Personal Pet cat Persian mixbreed	1061900	Comments sought from DAH&D on 11.7.2023
50.	AJMEERA NAVEEN HQRXIMLAPPLY0000113 4AM24	10.7.2023	1 No. of Pet Dog Petname- Tillu, Breed- Shih Tzu, Sex- Male, DOB- 06.07.2022, Color- Brown, Microchip No. 643099001611130	1061900	Recommended by DAHD vide OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.
51.	Anna Safonenko HQRXIMLAPPLY0000113 9AM24	11.7.2023	1 No. of Dog Petname- Valera, Breed- Pug, Sex- Male, DOB- 06.05.2019, Microchip No. 643094100768884	1012100	Recommended by DAHD vide OM dated 21.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 18.07.2023 and subject to submission of required documents.

52.	FORTUNE ASSOCIATES HQRXIMLAPPLY0000116 8AM24	14.7.2023	10 PRS Alpaca Vicugna pacos (Domestic animal non-cites listed)	1061300	Comments sought from AH&D on 14.7.2023
53.	Tarun Kumar HQRXIMLAPPLY0000112 0AM24	7.7.2023	2 NOS Pet dogs	1061900	The applicant has withdrawn the application. Accordingly, the committee decided to close the case.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
54.	ShivamshuAti HQRXIMLAPPLY0000074 6AM23	11.07.2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062000	Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant. Committee decided to reject the application as no reply has been received from the applicant.
55.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY0000088 7AM23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel and Rock Cavy Guinea Pig (Kerodon Rupestris)	01061900	MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Committee decided to reject the application as no reply has been received from the applicant.

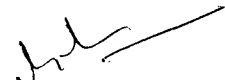


56.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000125 2AM23	24.9.202 2	165 Vials Male Cynomolgus monkey Liver Microsome, 10mg; Male Cynomolgus monkey Liver S9, 30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	05119999	MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant. Committee decided to reject the application as no reply has been received from the applicant.
57.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000214 7AM23	20.1.202 3	110 vials Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to reject the application as no reply has been received from the applicant. MoEF&CC (WL) informed the committee that the case is under examination with them.
58.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000216 5AM23	21.1.202 3	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant.

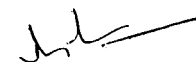
			Male Cynomolgus Monkey Liver S9, 30 mg		
59.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000216 6AM23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant.
60.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY0000216 7AM23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant.
61.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000245 9AM23	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm
62.	Gopinathan Pillai Sarasamma Lathika Kumari	9.3.2023	1 no Bird Name:	1063200	Recommended by DAHD vide OM dated 22.03.2023.



	HQRXIMLAPPLY0000255 5AM23		Chinnu, Type: RING NECK PARAKEET (Psittaculakrameri), Col or: Green, Mic No: 941000022335885		Comments sought from MOEF&CC(WL) on 10.3.2023 Reference comments of the MoEF&CC representative, Committee noted that the given application has not been recommended by the Chief Wildlife Warden. Committee decided to reject the application.
63.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY0000259 6AM23	13.3.202 3	32 nos. Silvery marmoset (Micoargentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimicogoeldii); Golden lion tamarin (Leontopithecus rosalia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023 MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm. Committee decided to issue a final reminder to the applicant.
64.	Puja Puspanjali Bahinipati HQRXIMLAPPLY0000260 3AM23	15.3.202 3	1 no. Guinea Pig	1013020	Recommended by DAHD vide OM dated 19.04.2023. Committee decided to approve the application subject conditions mentioned in the DAH&D OM dated 19.04.2023.
65.	SHERWIN ERROL DSA HQRXIMLAPPLY0000267 8AM23	21.3.202 3	1 no. BLUE GOLD MACAW PARROT	1063900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF(WL) on 23.3.2023. MoEF&CC (WL) vide email dated 01.05.2023 has sought some information

					from the firm directly. Committee decided to issue a final reminder to the applicant.
66.	IQBAL GNANIAR ABDUL RAHMAN HQRXIMLAPPLY0000268 3AM23	22.3.2023	1 no. Blue-and-yellow Macaw (Araararauna)	1063200	Recommended by DAHD vide OM dated 31.05.2023. Comments sought from MOEF (WL) on 23.3.2023 MoEF&CC (WL) vide email dated 16.05.2023.has sought information from the firm. DL issued on 17.05.2023.
67.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000006 0AM24	11.4.2023	Hippopotamus (Hippopothamus amphibius) (Identification: 00- 0121- DF09A, Male)	1061900	The committee recommended the case for the approval of competent authority on Ex-post facto basis.
68.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000019 8AM24	27.4.2023	3 NOS African Elephant (Loxodontaafricana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodontaafricana) (ID: 0985100005804035) (FEMALE), African Elephant (Loxodontaafricana) (ID: 977200001064306)	1061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023has sought information from the firm. 

			(FEMALE)		
69.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000020 8AM24	29.4.202 3	662 NOS blood-eared parakeet (Pyrrhuthoematotis) (M:F: 15:15), Citron- throat edtoucan (Ramphastoscitreolaem us) (M:F: 15:15) etc.	1063200	Recommended by DAHD vide OM dated 18.05.2023 Recommended for 661nos.by MoEF&CC(WL) vide OM dated 5.07.2023, 11.07.202 & 19.07.2023. The committee decided to recommend the case for 661 Nos. of animals for the approval of competent authority.
70.	Bannerghatta Biological Park HQRXIMLAPPLY0000027 5AM24	7.5.2023	6 NOS Hamadryas baboon (Papiohamadryas)	1061100	Recommended by DAHD vide OM dated 24.05.2023. Recommended by MoEF&CC vide OM dated 24.07.2023. The committee decided to recommend the case for the approval of competent authority.
71.	LYNETTE SYBIL ROSE DSOUZA HQRXIMLAPPLY0000033 7AM24	15.5.202 3	3 NOS Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	Recommended by DAHD vide OM dated 22.06.2023. Recommended by MOEF&CC(WL) vide OM dated 23.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023 and MoEF&CC (WL) OM dated 23.07.2023.
72.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED	21.4.202 3	160 NOS Male Cynomolgus	5119999	Recommended by DAHD vide OM dated 22.06.2023.



	HQRXIMLAPPLY0000014 3AM24		monkey Liver Microsome,10mg & Male Cynomolgus monkey Liver S9,30mg		Comments sought from MoEF&CC(WL) on 5.6.2023
73.	AnaghaDalvi HQRXIMLAPPLY0000057 9AM24	12.6.202 3	2 Nos. Caged Pet birds, Noncites, Pixie ID- PIXIE520 06 (cockatiel) and Kiwie ID-KIWIE620 01(Budgie)	1063200	Comments sought from DAHD on 13.6.2023 Recommended by MOEF(WL) vide OM dated 23.07.2023.
74.	STILL WATER AQUATICS HQRXIMLAPPLY0000093 9AM24	17.6.202 3	60 NOS Posion dart frogs	1062000	Recommended by DAHD vide OM dated 10.07.2023. Comments sought from MOEF(WL) on 19.6.2023
75.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000101 0AM24	23.6.202 3	160 NOS. Capuchinbird (Perissocephalus tricolor) (M:F:10:10),Bare- necked fruitcrow (Gymnoderusfoetidus) (M:F:5:5) etc.	1063900	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
76.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000100 9AM24	23.6.202 3	212 NOS. Aru Island Eclectus Parrot (Eclectusroratusaruensis) (M:F:3:3) etc.	1063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023



77.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000101 5AM24	25.6.2023	1229 NOS. African grey parrot (Psittacuserithacus) (M:F:20:20) etc.	1063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
78.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000111 2AM24	7.7.2023	7 NOS Plains Zebra (Equusquagga) (M:F:4:3)	1061900	The committee recommended the case for the approval of competent authority on Ex-post facto basis.
79.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000111 3AM24	7.7.2023	7 NOS Plains Zebra (Equusquagga) (M:F:4:3)	1061900	Comments sought from DAHD on 07.07.2023 Comments sought from MOEF(WL) on 07.07.2023
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
80.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY0000139 1AM23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 The committee noted that the given supplies are not being made to a govt.

			Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) etc.		agency. The committee decided to call for a valid Arms Dealer Licence for the said imports. DL issued on 17.03.2023. Committee decided to issue a final reminder to the applicant. Committee decided to close the application as no reply has been received from the applicant.
81.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY0000169 4AM23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC (WL) vide OM dated 02.03.2023 has sought some information/documents from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
82.	RAJAT SINGH HQRXIMLAPPLY0000205 6AM23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
83.	A & S CREATIONS HQRXIMLAPPLY0000230 6AM23	13.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest Aranya Bhawan, Hassan,

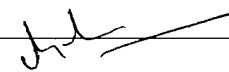
					Karnataka subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.
84.	A & S CREATIONS HQRXIMLAPPLY0000235 4AM23	16.2.2023	5 no. Africa Wildlife Tracking "GPS GSM Collar with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Chief Conservator of Forests, Wildlife (North), West Bengal subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.
85.	A & S CREATIONS HQRXIMLAPPLY0000243 2AM23	25.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest & Director Rajiv Gandhi National Park, Hunsur, Karnataka subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.
86.	A & S CREATIONS HQRXIMLAPPLY0000272 0AM23	27.3.2023	10 nos. Vectronics "Vertex Plus GPS collar " with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest & Director Rajiv Gandhi National Park, Hunsur, Karnataka (In Nagarhole TR) subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.



87.	A & S CREATIONS HQRXIMLAPPLY0000275 7AM23	31.3.2023	6 nos. Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sariska Tiger Reserve, Rajasthan subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.
88.	A & S CREATIONS HQRXIMLAPPLY0000275 8AM23	31.3.2023	4 nos. Africa Wildlife Tracking " GPS GSM Collar" with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Deputy Conservator of Forest, Sariska Tiger Reserve, Rajasthan subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.
89.	HARSHIT SAHU HQRXIMLAPPLY0000014 9AM24	21.4.2023	18 NOS. Taxidermy animal mount	97050010	Comments sought from MoEF&CC(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
90.	A & S CREATIONS HQRXIMLAPPLY0000039 1AM24	23.5.2023	2 NOS Vectronics "Vertex Plus GPS Collar" with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to Field Director, Valmiki Tiger Reserve, Bihar subject to the conditions mentioned in the MoEF&CC OM dated 06.07.2023.

91.	BIOHAB INC HQRXIMLAPPLY0000039 0AM24	23.5.202 3	2 PCS Veterinary Equipment/Tranquilizer Equipment -RD206- 1 Piece & RD706 -1 Piece with accessories.	93040000	Comments sought from MOEF (WL) on 23.5.2023
92.	HI TECH ADVANCE PRODUCT, HQRXIMLAPPLY0000102 1AM24	27.6.202 3	39 PCS JMST11 Co2 dart projector with DANiJECT scope 1.75-4x32 11 mm bore barrel , BJ13MM 13mm bore barrel (900mm)for all JM models etc.	93040000	Recommended by MOEF(WL) vide OM dated 06.07.2023. The committee decided to approve the case for supply to DFO, Chandrapur, Maharashtra subject to the conditions mentioned in the MoEF&CC OM dated 07.07.2023.
93.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000113 6AM24	11.7.202 3	22 SET DISTINJECT POWDER PROJECTOR MOD 60N, 13MM SYRINGE with all accessories etc.	93040000	Comments sought from MOEF (WL) on 11.7.2023
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
94.	Craftlee HQRXIMLAPPLY0000165 5AM23	25.11.20 22	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated

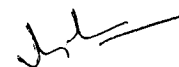
					23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
95.	P.VR.KOI CENTRE HQRXIMLAPPLY0000213 3AM23	19.1.202 3	100000 nos. Ornamental Fish (Koi Carp)	03011100	D/o Fisheries vide OM dated 24.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from D/o Fisheries vide OM dated 24.07.2023.
96.	SAH ENTERPRISES HQRXIMLAPPLY0000231 3AM23	14.2.202 3	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023. Committee decided to issue a final reminder to the applicant.
97.	SB AQUATICS HQRXIMLAPPLY0000001 6AM24	12.3.202 3	1895000 NOS. ornamental fish	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
98.	MODERN PET CENTRE HQRXIMLAPPLY0000272 8AM23	29.3.202 3	1122500 nos. ORNAMENTAL FISH	3011000	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.



99.	SVR AQUATICS TRANSHIPPING SERVICES HQRXIMLAPPLY0000011 9AM24	18.4.202 3	2753500 nos ornamental fish	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
100.	A MART HQRXIMLAPPLY0000013 0AM24	18.4.202 3	90230000 NOS ornamental fish	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
101.	SINHA AQUIRIAM HQRXIMLAPPLY0000016 5AM24	22.4.202 3	157400 PCS LIVE ORNAMENTAL FISH	3011000	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
102.	RAUT AQUA FUTURE LLP HQRXIMLAPPLY0000021 8AM24	2.5.2023	822500 nos. Ornamental fish	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
103.	NIZAMI FISING NET HQRXIMLAPPLY0000028 6AM24	8.5.2023	50000 KGS. LIVE FRY AND FINGERLINGS OF PANGASIUS	3019900	D/o Fisheries vide OM dated 24.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from D/o Fisheries vide OM dated

					24.07.2023.
104.	OXY ENTERPRISES HQRXIMLAPPLY0000036 3AM24	18.5.2023	1472600 NOS Tinfoil Barb- Puntiusschwanenfeldi / P. orphide / P.daruphani ETC.	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
105.	VAALLAI ENTERPRISES HQRXIMLAPPLY0000052 3AM24	8.6.2023	100000 NOS FIGHTING FISH, FLOWER HORN	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
106.	REEF PARADISE HQRXIMLAPPLY0000097 5AM24	21.6.2023	453000 NOS ORNAMENTAL LIVE FISH	3019900	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
107.	LETS GO FISHING HQRXIMLAPPLY0000108 8AM24	5.7.2023	552000 NOS Ornamental fish : -- Freshwater	3011100	Recommended by D/o Fisheries vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 24.07.2023.
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

108.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000205 8AM23	10.1.202 3	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921 , 72029922	Comments sought from M/o Steel on 10.01.2023. Clarification sought from the firm on 25.04.2023. Committee decided to issue a final reminder to the applicant.
109.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY0000247 3AM23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090 , 75030090 , 40040000	Comments sought from M/o Steel on 25.04.2023
110.	METKORE ALLOYS & INDUSTRIES LIMITED HQRXIMLAPPLY0000020 1AM24	28.4.202 3	12000 MTS FERRO MANGANESE SLAG	26190090	Comments sought from M/o Steel on 1.5.2023
111.	ARFIN INDIA LIMITED HQRXIMLAPPLY0000053 0AM24	9.6.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and Grade : 5: Ti: 98% % Al: 4-5%)	81083000	Comments sought from M/o Steel on 12.6.2023
112.	JSW STEEL LIMITED HQRXIMLAPPLY0000048 1AM24	2.6.2023	928000 MTS. Pet coke with sulphur content not exceeding 3% under HS Code: 271311 and 271312	27131190	The committee recommended the case for the approval of competent authority on Ex-post facto basis.



113.	JSW STEEL LIMITED HQRXIMLAPPLY0000053 6AM24	9.6.2023	431816 MTS Pet coke with sulphurcontent not exceeding 3% under HS Code: 271311 and 271312	27131190	The committee recommended the case for the approval of competent authority on Ex-post facto basis.
114.	BRADKEN INDIA PRIVATE LIMITED HQRXIMLAPPLY0000041 1AM24	25.5.2023	7802 MTS MOLYBDENUM WASTE AND SCRAP	81029700	Comments sought from M/oSteel on 27.07.2023
115.	BANSAL BROTHERS HQRXIMLAPPLY0000098 9AM24	21.6.2023	6000 MTS TITANIUM SCRAP	81083000	Recommended for 5755MT by M/o Steel vide email dated 25.07.2023. The committee decided to approve the case for 5755 MT subject to the conditions mentioned in the M/o Steel email dated 25.07.2023
116.	EFFICIENT METHODS HQRXIMLAPPLY0000100 1AM24	23.6.2023	3.732 KGS Sheets, plates, strips, tubes and pipes	71069210	Committee decided to seek comments from DPIIT.
117.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY0000115 2AM24	12.7.2023	300000 MTS Millscale	26190090	Comments sought from M/oSteel on 14.7.2023
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

118.	DHARAN ROCK HQRXIMLAPPLY0000241 9AM23	23.2.202 3	100 CBM Rough Granite Block	25161200	M/o Mines vide email dated 28.06.2023 has not recommended the case. Committee decided to reject the application.
119.	CLASSIC MARBLE COMPANY PRIVATE LIMITED HQRXIMLAPPLY0000026 3AM24	5.5.2023	5000 MTS BROKEN STONES / ROUGH MARBLE AGGREGATE STONES OF IRREGULAR SIZES, UNEVEN SHAPES AND VARIOUS COLOURS etc.	25174100	Recommended by M/o Mines vide OM dated 17.07.2023. The committee decided to approve the case subject to the conditions mentioned in the M/o Mines OM dated 17.07.2023
Part	M/o Heavy Industries				
7					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
120.	G K STEEL HQRXIMLAPPLY0000169 1AM23	29.11.20 22	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022. MHI vide OM dated 12.04.2023 has sought information from the firm. DL issued on 12.04.2023. Committee decided to issue a final reminder to the applicant.



121.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000248 5AM23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments received from MHI vide OM dated 08.05.2023. The committee decided to call for a physical verification report from the concerned RA. RA Mumbai vide email dated 08.06.2023 requested to submit inspection report.
122.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000099 1AM24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Comments sought from MIETY on 7.7.2023
123.	MRK IMPEX PRIVATE LIMITED HQRXIMLAPPLY0000115 8AM24	13.7.2023	5000 MTS Old & Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments sought from MHI on 13.7.2023. MHI vide email dated 27.07.2023 informed that the case is under examination with them.
Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
124.	FUTURE MEDIA HQRXIMLAPPLY0000193 1AM23	24.12.2022	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110 R, 100V DIGITAL NIGHT VISION BINOCULAR;	90051000 ; 90058010 ; 90058090	Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. DRDO vide email dated 12.05.2023 has sought information from the firm. Letter issued to the firm on

			NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES		22.05.2023. Committee decided to issue a final reminder to the applicant.
125.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY0000106 7AM24	3.7.2023	1 NOS EQUINOX 6X50 EQUINOZ Z 2	90058090	Recommended by DRDO vide OM dated 10.07.2023. The committee decided to approve the case for supply to Indian Army: 4 Grenadiers, C/o 56 APO, subject to the conditions mentioned in the DRDO email dated 10.07.2023.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
126.	Interglobe Aviation Limited HQRXIMLAPPLY0000096 0AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that the case is under examination with them. M/o P&NG informed the committee that the case is under examination with them.
127.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY0000122 7AM23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for

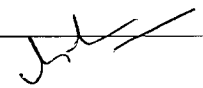
					comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
128.	HPCL-Mittal Energy Limited HQRXIMLAPPLY0000137 8AM23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.

129.	Jyothi Lubricants HQRXIMLAPPLY0000188 7AM23	19.12.20 22	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. . M/o P&NG vide email dated 22.05.2023 has informed that they are not concerned with the matter.The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 23.06.2023.
130.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY0000202 6AM23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that the case is under examination with them.
131.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000225 1AM23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG vide email dated 09.06.2023 informed that the ITC HS Code of the product falls under 27101241. Hence, Party may be advised to submit revised application with ITC HS Code 27101241 to the Ministry through DGFT. The committee decided to send letter to the firm. Remindersent the letter on 11.07.2023..
132.	NICCO ENGINEERING SERVICES LIMITED HQRXIMLAPPLY0000006 6AM24	11.4.202 3	50 NOS Belzona - 8311 20 x 0.5 ltr FN 10112 (Petroleum preparation)	27101290	Comments sought from P&NG on 12.4.2023 M/o P&NG vide email dated 22.05.2023 has sought technical specifications from

					the firm. DL issued on 22.05.2023. Reply received from the firm has been forwarded to M/o P&NG
133.	HERO MOTOCORP LIMITED HQRXIMLAPPLY0000017 1AM24	19.4.2023	3500 KGS CEC LEGISLATIVE FUEL CEC-RF-02-08 E5 (EURO V Gasoline), GASOLINE, EURO 6 CERT FUEL E-10, GASOLINE, REFERENCE FUEL E-20 ACC. IS:17943:2022	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 15.06.2023 has sought technical specifications from the firm. DL issued on 15.06.2023. The reply received from the firm has been forwarded to M/o P&NG.
134.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY0000017 9AM24	25.4.2023	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 28.04.2023 has sought technical specifications from the firm. DL issued on 28.04.2023. Reply received from the firm has been forwarded to M/o P&NG.
135.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY0000032 0AM24	12.5.2023	2000 LTR CEC-RF-02-03 EURO 4 - Gasoline	27101290	Comments sought from P&NG on 15.5.2023
136.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY0000032	13.5.2023	608 KGS. Gasoline, California Cert Fuel E10 (Regular LEV III)	27101241	Comments sought from P&NG on 15.5.2023

	4AM24				
137.	MARUTI SUZUKI INDIA LIMITED HQRXIMLAPPLY0000032 7AM24	13.5.2023	9896 KGS Gasoline, EURO-6 Cert. Fuel E10 etc.	27101241 , 27101242	Comments sought from P&NG on 15.05.2023
138.	JSW STEEL LIMITED HQRXIMLAPPLY0000033 1AM24	15.5.2023	154000 MTS GREEN DELAYED PETROLEUM COKE	27131190	Comments sought from MoP&NG on 15.05.2023.
139.	KIRAN ENTERPRISES HQRXIMLAPPLY0000248 6AM23	1.3.2023	10000 MTS SOLVENT	27101920	Comments sought from P&NG on 16.05.2023. M/o P&NG vide email dated 17.05.2023 has sought technical specifications from the firm. DL issued on 21.06.2023. Reply received from the firm has been forwarded to M/o P&NG.
140.	INDIA YAMAHA MOTOR PRIVATE LIMITED HQRXIMLAPPLY0000038 3AM24	22.5.2023	1900 LTR CEC RF-02-08 E5 (GASOLINE) & GASOLINE TYPE E20 INDIA	27101241	Comments sought from P&NG on 23.5.2023
141.	V.S.M.AQUA PORT HQRXIMLAPPLY0000040 1AM24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS is an organic solvent used as Paint Thinner & Petroleum Oil (other than crude)	38140010 & 27102000	Comments sought from P&NG on 24.5.2023
142.	TOYOTA KIRLOSKAR	30.5.2023	3089 kgs	27102090	Comments sought from P&NG on

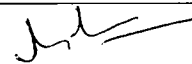
	MOTOR PRIVATE LIMITED HQRXIMLAPPLY0000045 8AM24	3	DIESEL, EURO-VI CERT. FUEL B7 (Gmid: 357707), GASOLINE, EURO-IV [CEC Legislative Fuel RF-02-03 Oxy. Cont 0.1% _{m/m} (Gmid: 206049)]		31.5.2023
143.	CUMMINS INDIA LIMITED HQRXIMLAPPLY0000048 8AM24	31.5.2023	15900 KGS Diesel, CN 70, HVO EN15940	27101944	Comments sought from P&NG on 5.6.2023
144.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000053 2AM24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude) and preparations not elsewhere specified or included, containing by weight 70 percent or more of petroleum oils or of oils obtained from bituminous minerals, these oils being the basic constituents of the preparations, containing biodiesel, other than	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023.



			waste oils		
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
145.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY0000218 0AM23	24.1.2023	10 nos. Differential global positioning system, Greenvally /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued and 19.04.2023. Committee decided to issue a final reminder to the applicant. Reminder issued on 03.07.2023. &18.07.2023. Committee decided to close the applicant as no reply has been received from the applicant. Comments sought from DGCA on 24.1.2023 DGCA vide email dated 20.04.2023 has sought information from the firm.
146.	ECONOMIC EXPLOSIVES LIMITED	3.2.2023	1 no. MHR RPS-42 90-DEG	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has

	HQRXIMLAPPLY0000224 4AM23		SYSTEM		requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. Comments sought from DGCA on 6.02.2023 DGCA informed the committee that case is under examination with them.
147.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000232 8AM23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation. Application sent to the DGCA on 19.04.2023. DGCA vide email dated 20.04.2023 informed that the ITC(HS) Code applied by the firm does not come under the purview of DGCA/MoCA. Committee decided to seek specific clarification on the end use of the given items for further examination. DL issued

					on 19.07.2023.
148.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000267 5AM23	21.3.2023	1 pcs. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Comments sought from DOT on 21.03.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 19.04.2023. Reminder issued on 03.07.2023 & 18.07.2023. Committee decided to close the applicant as no reply has been received from the applicant.
					Comments sought from DGCA on 21.3.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
149.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000004 3AM24	06.4.2023	1PCS ARS 408-21 (0.2 to 260 m) Long Range Radar Sensor 77 GHz with ARS 408-21 CAN protocol	85261000	Comments sought from DoT on 11.04.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reminder issued on 24.06.2023 & 09.07.2023. Committee decide to close the applicant as no reply has been received from the applicant.

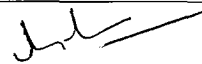


					Comments sought from DGCA on 11.4.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
150.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000261 0AM23	15.3.2023	1 pcs.	85261000	Comments sought from DoT on 04.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 24.05.2023. Reminder issued on 24.06.2023 & 09.07.2023. Committee decide to close the applicant as no reply has been received from the applicant. Comments sought from DGCA on 25.05.2023.
151.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY0000014 5AM24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz - 9.5GHz)"	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023. Comments sought from DGCA on

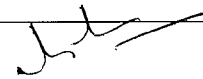
					25.4.2023
152.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY0000019 3AM24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT.
					Comments sought from DCGA on 28.4.2023
153.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY0000026 0AM24	5.5.2023	1 NOS. RADAR KODEN MDC-7912P 12KW WITH 6 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	Comments sought from DoT on 08.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT.
					Recommended by DGCA vide email dated 13.06.2023
154.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY0000028 3AM24	8.5.2023	176 NOS Audio & Visual Equipments	85182100	Comments sought from DoT on 9.5.2023 DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023.Reply received from the firm has been forwarded to DoT. DoT

					vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023.
					Comments sought from DGCA on 9.5.2023
155.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000261 0AM23	15.3.2023	1 PCS. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Committee decide to close the applicant as no reply has been received from the applicant.
156.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY0000187 0AM23	16.12.2022	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. The firm directly replied to DoT vide email dated 30.05.2023. DoT vide email dated 27.06.2023 has sought information from the firm. Letter issued to the firm on 27.06.2023. Meity vide OM dated 15.06.2023 informed that the HS Code 85269190 is "Others" of Radio navigational aid apparatus pertains to strategic sector. Reminder issued to the MoCA on 19.07.2023. Comments sought from DGCA on 19.5.2023

157.	HARMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000063 0AM24	13.6.2023	2 NOS 60-GHz to 64-GHz mmWave sensor, Stand-alone mode for form-factor deployment and testing	85261000	Comments sought from DoT on 14.06.2023.
					Comments sought from DGCA on 14.6.2023
158.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY0000085 6AM24	14.6.2023	14 SET Dual High Power DME (HP DME) with Accessories, Dual Low Power DME (LP DME) with Accessories	85269110	Comments sought from DoT on 16.6.2023 DoT vide email dated 27.06.2023 has sought information from the firm.
					Comments sought from DGCA on 16.06.2023.
159.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY0000110 1AM24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023
					Comments sought from DGCA on 06.07.2023
160.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000114 2AM24	11.7.2023	200000 NOS MODULE ASM SRR5 ECU RL (MODEL NO. 2H5TR)	85261000	DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023.
					Comments received from DGCA vide OM dated 25.07.2023
161.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY0000114 6AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023

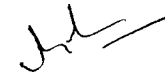


					Comments sought from DGCA on 12.07.2023.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
162.	PN TRADE AND SERVICES HQRXIMLAPPLY0000136 7AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. Reminder sent to MHA on 19.04.2023.
163.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY0000229 5AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee decided to seek a clear and specific recommendation from MoCA on bonafide 'drone manufacturer' credentials.
164.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000235 3AM23	17.2.2023	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	DGCA vide email dated 27.07.2023 has furnished comments. Committee decided to seek a clear and specific recommendation from MoCA on bonafide 'drone manufacturer' credentials.
Part 12	D/o Food & PD				

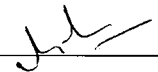


Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
165.	ATNT LABORATORIES HQRXIMLAPPLY0000234 3AM23	16.2.2023	1000 kgs. Animal Food having animal origin material	23099039	Committee decided to reject the application for 'Trading' purposes.
Part 13	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
166.	PARDEEP TRADING CO. HQRXIMLAPPLY0000039 5AM24	23.5.2023	500 MTS Ginger	9101110	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 24.5.2023
167.	GREENLAND FRESCO HQRXIMLAPPLY0000096 3AM24	20.6.2023	135 MTS GINGER FRESH	9101110	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 21.6.2023
168.	ASHOK INDUSTRIES HQRXIMLAPPLY0000111 8AM24	6.7.2023	300 MTS MuskMelon& Melon Seed cucumismelo seed HSN 12077090	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 10.7.2023
Part 14	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
169.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY0000060	22-06-2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022.

	8AM23				Meity vide email dated 27.04.2023 has sought information from the firm.
170.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000212 1AM23	12.1.2023	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Meity vide OM dated 24.07.2023 has not recommended the case. Committee decided to reject the application.
171.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY0000220 1AM23	27.1.21023	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290 , 85176990	Comments sought from MeitY on 31.1.2023. Meity vide OM dated 24.07.2023 suggested to seek comments from DoT. Accordingly, the committee decided to seek comments from DoT.
172.	XEROX INDIA LIMITED HQRXIMLAPPLY0000154 7AM23	10.11.2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119 , 84439959 , 85044090 , 85235100	Meity vide email dated 03.03.2023 has sought information from the firm. Reminder sent to the firm on 23.06.2023. Committee decided to close the applicant as no reply has been received from the applicant.



173.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY0000011 2AM24	17.4.202 3	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC.
Part 15	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY0000157 9AM23	14.11.20 22	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 23.02.2023 has sought information from the firm. DL issued vide email dated 20.03.2023.
175.	SOLAR INDUSTRIES INDIA LIMITED HQRXIMLAPPLY0000103 3AM24	29.6.202 3	450 MTS TNT - GRADE A UN NO 0209	36020090	Recommended by PESO vide OM dated 14.07.2023. The committee decided to examine the case on file for the approval of competent authority.
176.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY0000111 0AM24	6.7.2023	510 NOS Screamers - Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m (250') etc.	36049090	Comments sought from PESO on 7.7.2023
Part 16	MoEF&CC (SU Division)				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
177.	ADITI INTERNATIONAL HQRXIMLAPPLY0000212 7AM23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. Letter sent to the firm on 16.05.2023.
178.	NARESH INTERNATIONAL HQRXIMLAPPLY0000213 4AM23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. letter sent to the firm 16.05.2023.
179.	NARESH INTERNATIONAL HQRXIMLAPPLY0000015 6AM24	21.4.2023	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023. 

180.	NARESH INTERNATIONAL HQRXIMLAPPLY0000026 7AM24	04.05.20 23	250 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 18.05.2023.
181.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY0000116 6AM24	13.7.202 3	20000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 14.7.2023 MoEF&CC(SU) Division vide OM dated 24.07.2023 has sought information from the firm. DL issued on 25.07.2023.
Part 18	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY0000130 9AM23	24.9.202 2	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROP ANE HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The firm has submitted CTO from SPCB but not submitted necessary clearance from PESO. DL issued on 20.04.2023. Committee decided to send a final reminder to the applicant. Reply received from the firm on 06.05.2023. Reference the letter as provided by applicant, committee decided to seek specific clarification from PESO in reference to their letter dated 21.04.23 as to the nature of DGFT NOC sought by PESO.
183.	SHREE NAKODA	13.3.202	5040 kgs.	29034200	Comments received from MoEF&CC

	REFRIGERATION HQRXIMLAPPLY0000258 5AM23	3	R32 REFRIGERANT GAS		(OC) vide OM dated 24.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL was issued on 17.04.2023.
184.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY0000256 6AM23	10.3.202 3	40000 kgs. HFC227ea	29034600	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. Clarification was sought from the firm whether the said imports are for 'Trading' purposes or for Actual Use. The firm vide letter dated 12.07.2023 informed that the item shall be used for trading propose as well as self consumption. Accordingly, the committee decided to seek quantity required for actual use and for trading separately from the firm.
185.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000001 1AM24	3.4.2023	100 GMS. 2-Chloro 1,1- difluoroethylene	29037900	Comment sought from MOEF (O) on 5.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent to the firm on 19.07.2023.
186.	STALLION ENTERPRISES HQRXIMLAPPLY0000009 3AM24	13.4.202 3	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMETHA NE)	29034100	Comments sought from MOEF(O) on 17.4.2023 MOEF&CC(OC) vide email dated 29.05.2023 has sought information from the firm.

187.	MARINE SOLUTIONS HQRXIMLAPPLY0000043 7AM24	25.5.202 3	10000 KGS BROMOTRIFLUORO METHANE	29037620	Comments sought from MOEF(O) on 29.5.2023 MOEF&CC(OC) vide OM dated 13.06.2023 has sought information from the firm.
188.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY0000014 7AM24	17.4.202 3	20000 KGS HEXAFLUOROISOPR OPANOL (HFIP)	29034600	Comments sought from MOEF(O) on 30.5.2023 MOEF&CC(OC) vide email dated 28.06.2023 has sought information from the firm. MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC.
189.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY0000061 8AM24	12.6.202 3	400 MTS Opteon YF (HFO- 1234yf) 2.3.3.3 Tetrafluoropropene etc.	29035100, 38276800, 38279000, 38276900, 38276500, 38276300	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to seek Licence to Fill and Licence to Store from PESO from the firm for the gases applied. Letter issued on 19.07.2023
190.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY0000078 6AM24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall

					under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC.
191.	LUPIN LIMITED HQRXIMLAPPLY0000099 2AM24	21.6.202 3	1080 KGS ZEPHEX 134a	29034500	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 28.06.2023
192.	LUPIN LIMITED HQRXIMLAPPLY0000099 0AM24	22.6.202 3	1000 KGS ZEPHEX 152a	29034300	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 28.06.2023
193.	GORAKHRAM HARIBUX HQRXIMLAPPLY0000099 4AM24	21.6.202 3	100000 KGS Opteon YF 1234 (R-1234yf) 2,3,3,3-Tetrafluoropropene	29035100 38276500 38276300 38276800 38276100 29034600	Comments received from MoEF&CC (OC) vide OM dated 17.07.2023. The committee decided to examine the case on file.
194.	LUPIN LIMITED HQRXIMLAPPLY0000100 0AM24	23.6.202 3	240000 KGS ZEPHEX 134a	29034500	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 28.06.2023

195.	INTIME FIRE APPLIANCES PRIVATE LIMITED HQRXIMLAPPLY0000109 7AM24	5.7.2023	22 MTS HFC227EA UL RECOGNIZED	29034600	Recommended by MoEF&CC (OC) vide OM dated 17.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 17.07. 2023
196.	ACTIVE FIRE SAFETY SERVICE HQRXIMLAPPLY0000112 8AM24	7.7.2023	60 MTS HFC-227ea is an odorless, colorless, liquefied compressed gas.It is stored as a liquid and dispense	29034600	Recommended by MoEF&CC (OC) vide OM dated 17.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 17.07. 2023
197.	PI INDUSTRIES LIMITED HQRXIMLAPPLY0000113 1AM24	10.7.2023	400 MTS Difluorochloromethane (R-22) (HCFC-22)	29037100	Not recommended by MoEF&CC (OC) vide email dated 17.07.2023. The committee decided to reject the case as per comments received from MoEF&CC(O) vide OM dated 17.07.2023
198.	PI INDUSTRIES LIMITED HQRXIMLAPPLY0000112 9AM24	10.7.2023	1000 MTS Difluorochloromethane (R-22) (HCFC-22)	29037100	Not recommended by MoEF&CC (OC) vide email dated 17.07.2023. The committee decided to reject the case as per comments received from MoEF&CC(O) vide OM dated 17.07.2023
199.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY0000120 0AM24	18.7.2023	300 MTS REFRIGERANT GAS R410A	38276300	Comments sought from MoEF&CC(O) vide email dated 18.07.2023

200.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY0000115 9AM24	13.7.202 3	1752 KGS ZEPHEX 134A GLI (1, 1, 1, 2 Tetrafluoroethane) (HFC-134a))	29034500	Recommended by MoEF&CC (OC) vide OM dated 25.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 25.07. 2023
Part 19	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
201.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY0000058 5AM23	17-06- 2022	25.000 KGA Chemical-1,4- Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023 on 06.09.2022. D/o C&PC informed the committee that the case is under examination with them.
202.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY0000222 5AM23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023. Committee decided to send a reminder to DAE. Reminder sent to the DAE on 19.07.2023.
203.	DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY0000256	31.3.202 3	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023. D/o C&PC vide email dated 11.05.2023 informed that the subject matter related

	1AM23				to import of man-made textile materials: Other, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments. Comments sought from M/o Textiles on 23.06.2023. Committee decided to seek clarification form the applicant on the specific end use of the given items. DL issued on 19.07.2023.
204.	ACCORDD ORGANICS PRIVATE LIMITED HQRXIMLAPPLY0000235 5AM23	18.04.20 23.	60000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Recommendation for 4780MT by D/o C&PC vide OM dated 20.07.2023. The committee decided to approve the case for 4780 MT subject to the conditions mentioned in the D/o C&PC OM dated 20.07.2023.
205.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000035 2AM24	17.5.202 3	4000 MTS Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 18.5.2023 D/o C&PC vide email dated 19.05.2023 has sought information from the firm.
206.	DMCC SPECIALITY CHEMICALS LIMITED HQRXIMLAPPLY0000042 3AM24	25.5.202 3	3000 MTS DENATURED ETHANOL (ETHYL ALCOHOL)	22072000	Recommendation for 2300MT by D/o C&PC vide OM dated 11.07.2023. The committee decided to approve the case for 2300 MT subject to the conditions mentioned in the D/o C&PC OM dated 11.07.2023.
207.	SARASWATI CHEMICALS PRIVATE	21.6.202 3	9000 MTS ISO PROPYL	29051220	Comments sought from C&PC on 4.7.2023

	LIMITED HQRXIMLAPPLY0000097 2AM24		ALCOHOL		
208.	WIBI GROUP HQRXIMLAPPLY0000099 8AM24	22.6.202 3	9240 LTR Ethyl alcohol and other spirits, denatured, of any strength	22072000	D/o C&PC vide email dated 21.07.2023 not recommended the case. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 21.07.2023.
209.	SRI LAVANYA AGENCYS HQRXIMLAPPLY0000102 8AM24	28.6.202 3	1500 KGS CHIP WASTAGE (PLASTICS)	39159090	Comments sought from C&PC on 3.7.2023
Part 20	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
210.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000041 6AM24	25.5.202 3	30 KGS Titanium power for Scientific research and development HS CODE 8108 20 00 for Electrolysers	81082000	Comments sought from MOEF (HSMD) on 26.5.2023
211.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000099 3AM24	22.6.202 3	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023 Comments sought from C&PC on 22.6.2023

212.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000111 6AM24	6.7.2023	12075 kgs Mercury	28054000	Recommended by MoEF&CC vide OM dated 04.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 04.07.2023 for supply to M/s Gurjar Chemicals Pvt. Ltd. and M/s Champa Purie-Chem Industries.
Part 21	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
213.	Indo-Mim Private Limited HQRXIMLAPPLY0000099 8AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. Reminder sent on 21.03.2023, 17.05.2023, 23.06.2023. Reminder sent to the M/oH&FW on 19.07.2023
214.	HABIB TRADING COMPANY HQRXIMLAPPLY0000205 9AM23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023.

					Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. Reminder sent to DPIIT on 17.05.2023, 1.06.2023 & 16.06.2023.
215.	TANMAY RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000243 3AM23	25.2.2023	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF (HSMD) on 27.2.2023 Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.04.2023 & 17.05.2023.
216.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY0000263 2AM23	17.3.2023	2000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MOEF (HSMD) vide OM dated 12.04.2023 Comments sought from DPIIT on 17.3.2023. DPIIT vide OM dated 24.03.2023 has sought information from the firm. Reply received from the firm has been forwarded to DPIIT on 24.04.2023 & reminder sent to the DPIIT on 21.06.2023. DPIIT vide OM dated 11.07.2023 has sought information from

					the firm. DL issued 27.07.2023.
217.	GAYATHRI RUBBER CORPORATION HQRXIMLAPPLY0000264 2AM23	17.3.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Comments sought from MOEF(HSMD) On 20.3.2023 Comments sought from DPIIT on 20.3.2023 DPIIT vide OM dated 24.03.2023 has sought information from the firm. DL issued on 28.03.2023. The committee decided to send reminder to the firm. Reminder sent on 27.04.2023 &12.05.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023.
218.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY0000273 5AM23	29.3.2023	500 MT. Solid	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023
219.	Grass Industries HQRXIMLAPPLY0000274 2AM23	28.3.2023	1560 mts. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 27.03.2023 DPIIT vide OM dated 14.07.2023 has not recommended the case.

			Baled / Shredded).		The committee decided to reject the case as per comments received from DPIIT vide OM dated 14.07.2023.
220.	G.S. METALS HQRXIMLAPPLY0000004 0AM24	06.04.20 23	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010 ,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Comment sought from DPIIT on 10.4.2023 The committee decided to send reminder to DPIIT. DPIIT vide OM dated 15.05.2023 has sought information from the firm. DL issued on 17.05.2023. Reply received from the firm has been forwarded to DPIIT on 26.06.2023
221.	SREE SAI RUBBER WORKS HQRXIMLAPPLY0000006 4AM24	8.4.2023	10000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 13.04.2023 Recommended for 5029 MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 5029 MT of used rubber tyres scrap/tubes scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 17.07.2023
222.	S P RUBBERS HQRXIMLAPPLY0000006 5AM24	8.4.2023	5000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 13.04.2023 Recommended for 3740 MT by DPIIT vide OM dated 14.07.2023

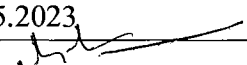
			Baled / Shredded)		The committee decided to approve the case for 3740 MT of used rubber tyres scrap/tubes scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 14.07.2023
223.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY0000008 1AM24	14.4.2023	10000 MTS Used Rubber tyre (Multiplecuts/Shredded/ Press baled)	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023. DPIIT vide OM dated 17.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 17.07.2023.
224.	SOHANLAL SHANTILAL JAIN HQRXIMLAPPLY0000013 2AM24	19.4.2023	1915 MTS Old&usedtyres scrap, rubberised friction cord scrap, green tyre scrap, rejected/scrap conveyor belt	40040000	Recommended by MoEF&CC vide OM dated 11.04.2023. DPIIT vide OM dated 14.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 17.07.2023.
225.	EPS INTERNATIONAL HQRXIMLAPPLY0000013 9AM24	20.4.2023	3780 MTS OLD & USED TYRE SCRAP (MULTIPLE CUT / SHREDDED / PRESS BALED /BRIQUETED	40040000	Recommended by MoEF&CC vide OM dated 13.4.2023 Recommended for 3780 MT by DPIIT vide OM dated 14.07.2023 The committee decided to approve the case for 3780 MT of old / used rubber tyres scrap (Multiple-cuts/shredded) subject to the conditions mentioned in

					the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 14.07.2023
226.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY0000019 7AM24	27.4.2023	17520 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHREDDED/PRESSED BALED/BRIQUETED)	40040000	Recommended by MoEF&CC vide OM dated 25.04.2023. Recommended for 3847 MT by DPIIT vide OM dated 14.07.2023 The committee decided to approve the case for 3747 MT of old / used rubber tyres scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 25.04.2023 and DPIIT OM dated 14.07.2023
227.	NINE CORPORATION HQRXIMLAPPLY0000029 1AM24	5.5.2023	30000 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM dated 25.04.2023 Comments sought from DPIIT on 10.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023
228.	M M ENTERPRISES HQRXIMLAPPLY0000030 0AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023. Reply received from the firm and sent to the DPIIT on 16.05.2023. DPIIT has sought information from the firm. DL issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 22.06.2023.

229.	SMP RUBBER MILL HQRXIMLAPPLY0000030 8AM24	11.5.202 3	670 MTS Used multiple cut tyre / Baled tyre	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.02.2023 Recommended for 488 MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 488 MT of used rubber tyres scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 17.07.2023
230.	JAIN RESOURCE RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000020 3AM24	28.4.202 3	10000000 KGS Lead Battery Waste as per ISRI Code word "Rains", Lead Battery Waste as per ISRI Code word "Rails"	85491100	Comments received from MoEF&CC vide OM dated 31.08.2022 Committee noted that DPIIT has given NOC for import of lead scrap. However, the applicant has no valid NOC from MoEF&CC and valid Consent to Operate from State Pollution Control Board. Accordingly, the committee decided to reject the case.
231.	SOLVEX RENEWABLES AND GREEN ENERGY PRIVATE LIMITED HQRXIMLAPPLY0000043 5AM24	27.5.202 3	5000 MTS Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 09.06.2023 Recommended for 1748 MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 1748 MT of used rubber tyres scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 17.07.2023

232.	SKB RUBBERTECH PRIVATE LIMITED HQRXIMLAPPLY0000043 1AM24	27.5.2023	1500 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded	40040000	Comments sought from MOEF& CC on 29.5.2023 DPIIT vide OM dated 17.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 17.07.2023.
233.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY0000043 0AM24	27.5.2023	5000 MTS Used Rubber Tyre Scrap Truck,Bus&Other Radial Tyre either in Multiple Cut or in Pressed &Baled Form	40040000	Comments sought from MOEF& CC on 29.5.2023 Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
234.	AURICO RUBBER INDUSTRIES HQRXIMLAPPLY0000044 7AM24	27.5.2023	1500 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF& CC on 29.5.2023 Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
235.	ASIA RUBBER PRODUCTS	30.5.2023	5690 MTS Used Rubber Tyre	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 09.06.2023



	HQRXIMLAPPLY0000046 0AM24		Scrap/ Tubes Scrap (Multiple-Cut/ Shredded/ Press Baled)		Recommended for 464 MT by DPIIT vide OM dated 17.07.2023. The committee decided to approve the case for 464 MT of used rubber tyres scrap/tubes scrap (Multiple- cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 17.07.2023
236.	LOHUM CLEANTECH PRIVATE LIMITED HQRXIMLAPPLY0000052 7AM24	26.5.202 3	1400 MTS LITHIUM-ION BATTERY SCRAP	85491400	Recommended by MOEF& CC vide OM 16.5.2023 Recommended for 849.28 MT by DPIIT vide OM dated 18.07.2023 The committee decided to approve the case for 849.28 MT subject to the conditions mentioned in the MoEF&CC letter dated 16.05.2023 and DPIIT OM dated 18.07.2023
237.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY0000038 6AM24	23.5.202 3	1500 MTS waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Comments sought from DPIIT on 23.5.2023 DPIIT vide OM dated 31.05.2023 has sought information from the firm. DL issued on 16.06.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023.
238.	JAIPREET INDUSTRIES LLP	1.6.2023	1500 MTS Used Rubber Tyres	40040000	Recommended by MOEF& CC vide OM 26.5.2023 

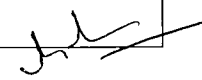
	HQRXIMLAPPLY0000046 9AM24		Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		Comments sought from DPIIT on 1.6.2023
239.	A K RUBBER HQRXIMLAPPLY0000047 5AM24	1.6.2023	25050 MTS OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHR EDDED/PRESS BALED)	40040000	Recommended by MOEF& CC vide OM 31.5.2023 Comments sought from DPIIT on 5.6.2023 DPIIT vide OM dated 08.06.2023 has sought information from the firm. DL issued on 09.06.2023.
240.	LESCA INTERNATIONAL HQRXIMLAPPLY0000048 2AM24	2.6.2023	1730 MTS Old and Used Rubber Tyres& tubes Scrap (multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MOEF& CC vide OM 24.5.2023 Recommended by DPIIT vide OM dated 19.07.2023. The committee decided to approve the case for 1730 MT of old/used rubber tyres scrap/tubes scrap (Multiple- cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 24.05.2023 and DPIIT OM dated 19.07.2023
241.	ECOSIA INDUSTRIES LLP HQRXIMLAPPLY0000058 8AM24	12.6.2023	10130 MT OLD & USED RUBBER TYRES SCRAP/TUBES SCRAP (PRESSED BALED/MULTIPLE CUTS/SHREDDED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Recommended for 745 MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 745 MT of old/used rubber tyres scrap/tubes scrap (Multiple- cuts/shredded) subject to the conditions

					mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 17.07.2023
242.	AARADHYA ECO GREEN INDUSTRIES LLP HQRXIMLAPPLY0000054 7AM24	10.6.2023	10000 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 13.6.2023 DPIIT vide OM dated 22.06.2023 has sought information from the firm. DL issued on 23.06.2023. Reply received from the firm and sent to the DPIIT on 26.06.2023.
243.	SNR RECLAMATIONS PRIVATE LIMITED HQRXIMLAPPLY0000056 0AM24	10.6.2023	10000 MTS Old/ Used Rubber Tyres Scrap / Butyl Tubes Scrap (Multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MOEF& CC vide OM 14.02.2023 Recommended for 2480MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 2480 MT of old/used rubber tyres scrap/butyl tubes scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 17.07.2023
244.	WESTERN INDIA OIL COMPANY HQRXIMLAPPLY0000064 2AM24	13.6.2023	15400 MTS OLD/ USED RUBBER TYRE SCRAP IN PRESSED BALED/MULTICUT/ONE CUT/SHREDDED	40040000	Recommended by MOEF& CC vide OM 25.04.2023 Comments sought from DPIIT on 14.6.2023 DPIIT vide OM dated 20.06.2023 has sought information from the firm. DL

			FORM		issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023. DPIIT vide OM dated 17.07.2023 has sought information from the firm. DL issued on 18.07.2023.
245.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY0000078 5AM24	9.6.2023	6985 MTS SCRAP RUBBER TYRES/TUBES (PRESSED/BALED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 16.6.2023 DPIIT vide OM dated 20.06.2023 has sought information from the firm. DL issued on 20.06.2023. Reply received and sent to the DPIIT on 20.07.2023.
246.	3R RECYCLER HQRXIMLAPPLY0000050 9AM24	6.6.2023	100MTs Lithium-Ion Battery Scrap	85491900	Recommended by MOEF& CC vide OM 25.05.2023 Comments sought from DPIIT on 7.6.2023
247.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000102 2AM24	27.6.2023	21670 MTS Used Rubber TyresScrap(Multiple-cuts/Shredded/Pressed Baled)Basel No. (B3080/B3140)	40040000	Comments sought from MOEF& CC on 28.06.2023 Comments sought from DPIIT on 28.06.2023. DPIIT vide OM dated 14.07.2023 has sought information from the firm. DL issued on 18.07.2023.
248.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY0000095 7AM24	15.6.2023	16490 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRES	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 20.6.2023 DPIIT vide OM dated 11.07.2023 has

			S BALED)		sought information from the firm. DL issued on 11.07.2023. Reply received and sent to the DPIIT on 19.07.2023.
249.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000997AM24	22.6.2023	40815 MT OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHREDDED/PRESS BALED)	40040000	Recommended by MOEF& CC vide OM 13.06.2023 Comments sought from DPIIT on 23.6.2023
250.	SADANAND RUBBER INDUSTRIES HQRXIMLAPPLY00001007AM24	23.6.2023	11200 MTS. Used Radial/ Non RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Recommended for 5973MT by DPIIT vide OM dated 17.07.2023 The committee decided to approve the case for 5973 MT of old/used rubber tyres scrap/tubes scrap (Multiple-cuts/shredded) subject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 17.07.2023
251.	GREEN GLOBAL TECHNOLOGIES HQRXIMLAPPLY00001012AM24	23.6.2023	15850 MTS. Used Radial/ Non RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MOEF& CC vide OM 13.06.2023 Recommended for 8889 MT by DPIIT vide OM dated 19.07.2023 The committee decided to approve the case for 8889 MT of used rubber tyres scrap/tubes scrap (Multiple-cuts/shredded) subject to the conditions

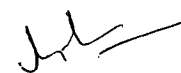
					mentioned in the MoEF&CC letter dated 13.06.2023 and DPIIT OM dated 19.07.2023
252.	PLANETFIRST GREEN PRIVATE LIMITED HQRXIMLAPPLY0000101 4AM24	24.6.2023	250 MTS. SCRAP BATTERY PLATES - ISRI RAILS	85491100	Recommended by MOEF& CC vide OM 22.06.2023 Comments sought from DPIIT on 26.6.2023
253.	NYLE RECYCLING HQRXIMLAPPLY0000102 7AM24	28.6.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MOEF& CC vide OM 25.05.2023 Comments sought from DPIIT on 3.7.2023
254.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY0000103 9AM24	30.6.2023	500 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by MOEF& CC vide OM 13.05.2023 Comments sought from DPIIT on 3.7.2023 DPIIT vide OM dated 11.07.2023 has sought information from the firm. DL issued on 11.07.2023. Reply received and sent to the DPIIT on 11.07.2023.
255.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY0000103 8AM24	30.6.2023	500 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by MOEF& CC vide OM 13.05.2023 Comments sought from DPIIT on 3.7.2023 DPIIT vide OM dated 11.07.2023 has



					sought information from the firm. DL issued on 11.07.2023. Reply received and sent to the DPIIT on 11.07.2023.
256.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY0000103 7AM24	30.6.2023	500 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by MOEF& CC vide OM 13.05.2023 Comments sought from DPIIT on 3.7.2023 DPIIT vide OM dated 11.07.2023 has sought information from the firm. DL issued on 11.07.2023. Reply received and sent to the DPIIT on 11.07.2023.
257.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY0000103 6AM24	30.6.2023	300 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by MOEF& CC vide OM 13.05.2023 Comments sought from DPIIT on 3.7.2023 DPIIT vide OM dated 11.07.2023 has sought information from the firm. DL issued on 11.07.2023. Reply received and sent to the DPIIT on 11.07.2023.
258.	GRP LIMITED HQRXIMLAPPLY0000103 5AM24	29.6.2023	18030 MTS Old & Used Rubber TyreScrap(Multiplecut/ Shredded/Press baled)	40040000	Recommended by MOEF& CC vide OM 13.06.2023 Comments sought from DPIIT on 3.7.2023
259.	MITTAL APPLIANCES LIMITED HQRXIMLAPPLY0000109 4AM24	5.7.2023	25 MTS Discharged Cartridges Scrap (Brass 70/30 & 90/10) as per ISRI Code Covered as	74040021	Comments sought from MOEF& CC on 06.07.2023 Comments sought from DPIIT on 06.07.2023 DPIIT vide OM dated 19.07.2023 has

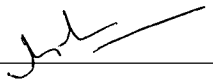
			lace/lark/lamb/lake o		sought information from the firm. DL issued on 19.07.2023
260.	ALPHA RUBBERS HQRXIMLAPPLY0000001 2AM24	3.4.2023	120 MTS. 30*30 mm rubber chips	40040000	Recommended by MoEF&CC vide letter dated 09.06.2023 Comment sought from DPIIT on 5.4.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued on 19.04.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023.
261.	ALIVE CASTERS INDIA HQRXIMLAPPLY0000103 4AM24	29.6.2023	750 MTS Used Radial/ Non RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from DPIIT on DPIIT-3.7.2023 Comments sought from MoEF&CC on 19.07.2023
262.	ALIVE CASTERS INDIA HQRXIMLAPPLY0000103 1AM24	29.6.2023	750 MTS Used Radial/ Non RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from DPIIT on DPIIT-3.7.2023 Comments sought from MoEF&CC on 19.07.2023
263.	GAYATHREE INDUSTRIES HQRXIMLAPPLY0000107 1AM24	3.7.2023	2100 MTS Used Rubber Tyres Scrap (Multiple- cuts/Shredded/Single- cut)	40040000	Recommended by MoEF&CC vide letter dated 13.06.2023 Comments sought from DPIIT on DPIIT-4.7.2023 DPIIT vide OM dated 13.07.2023 has sought information from the firm. DL

					issued on 18.07.2023.
264.	KLEMENT INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000110 7AM24	6.7.2023	1500 MTS Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC on 07.07.2023 Comments sought from DPIIT on DPIIT- 7.7.2023 DPIIT vide OM dated 14.07.2023 has sought information from the firm. DL issued on 18.07.2023.
265.	APL METALS LIMITED HQRXIMLAPPLY0000112 3AM24	29.6.2023	12000 MTS Lead Scrap as per ISRI "RAILS"	85491100	Recommended by MoEF&CC vide letter dated 07.07.2023 Comments sought from DPIIT on DPIIT- 10.7.2023
266.	LESCA INTERNATIONAL HQRXIMLAPPLY0000112 6AM24	10.7.2023	15820 MTS Old and Used Rubber Tyres& tubes Scrap (multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Comments sought from DPIIT on DPIIT- 10.7.2023
267.	VALENCIA RUBBER TECH LLP HQRXIMLAPPLY0000113 2AM24	10.7.2023	22770 MTS Used Radial/ Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Comments sought from DPIIT on DPIIT- 11.7.2023
268.	SHREE MANGAL RADHIKA INDUSTRIES	11.7.2023	2080 MTS Used Radial/ Non-	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023



	HQRXIMLAPPLY0000114 5AM24		Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled/ Shredded)		Comments sought from DPIIT on DPIIT- 12.7.2023
269.	CHAITANYA MALHAR CRUMBS AND RECLAIM PRIVATE LIMITED HQRXIMLAPPLY0000116 3AM24	13.7.202 3	4950 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Comments sought from DPIIT on DPIIT - 13.7.2023
Part 22	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
270.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY0000151 8AM23	4.11.202 2	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900 , 71069290	Comments sought from DPIIT on 07.11.2022 Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023.
271.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY0000170 1AM23	28.11.20 22	40 nos. of used tyres	40122010 , 40122020	Committee decided to approve the application for import of 40 Nos. of tyres for R&D Purposes.
272.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY0000214 2AM23	19.1.202 3	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to

					send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023. Reminder sent on 17.05.2023. Committee decided to send a final reminder to the applicant. Reply received to the firm and sent to the DPIIT on 16.06.2023.
273.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000235 0AM23	17.2.2023	9000 pcs. Office and Archive Shelving, double sided use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]	73089090	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023
274.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY0000256 5AM23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210 , 71061000	Comments sought from DPIIT on 13.3.2023 The committee decided to send a reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023
275.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY0000246 4AM23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comment sought from DPIIT on 03.04.2023. DPIIT vide email dated 02.06.2023 has inform that they are not concerned. Reference the end use as declared by the applicant, Committee decided to direct the firm to furnish an NOC from

					MoEF&CC(HSMD).
276.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY0000212 2AM23	18.1.2023	81949 nos. and 35.64 MT Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project Intermediate Pad Zwp 432 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.	40082190 , 73182100 , 39219099 , 73269099	Comments sought from MHI on 19.1.2023. MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023. DPIIT vide OM dated 22.06.2023 has sought information from the firm. DL issued on 23.06.2023. Committee decided to close the application as no reply has been received from the applicant.
277.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000012 2AM24	18.4.2015	20151 GMS RAZING WIRE AG68/CU27/PD5, CUSIL AG/CU 72/28	71081300	Committee decided to approve the case on ex-post facto basis. 

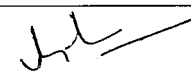
278.	MICHY RUBBERS HQRXIMLAPPLY0000013 3AM24	19.4.202 3	7500 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023. Reply received from the firm and sent to the DPIIT on 16.06.2023.
279.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000220 9AM23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Committee decided to close the application and direct the firm to refer to para 2.31 of the FTP.
280.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000221 0AM23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Committee decided to close the application and direct the firm to refer to para 2.31 of the FTP.
281.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY0000013 8AM24	19.4.202 3	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023. Committee decided to send a reminder to DPIIT.
282.	KUNSHAN Q TECH MICROELECTRONICS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000037	20.5.202 3	550000 MTR Gold Bonding Wire, 8 micrometers (in wire form, with 99.9% Gold Purity)	71081300	Recommended for 222038Mtr. by DPIIT vide OM dated 20.07.2023. The committee decided to approve the case for 222038 Mtr.subject to the conditions mentioned in the DPIIT OM

	6AM24				dated 20.07.2023
283.	FORCE MOTORS LIMITED HQRXIMLAPPLY0000036 8AM24	17.5.202 3	90 KGS BRAZING ALLOY	71069290	Recommended for 87.50MT by DPIIT vide OM dated 24.07.2023. The committee decided to approve the case for 87.50 MTsubject to the conditions mentioned in the DPIIT OM dated 24.07.2023
284.	CEAT LIMITED HQRXIMLAPPLY0000030 1AM24	22.5.202 3	3 NOS Used Pneumatic Tyres for buses, lorries & earth moving equipment315/80 R22.5 156/150L CEAT Winmile S	40122010	Committee decided to approve the application for import of 3Nos. of tyres for R&D Purposes.
285.	NIKHIL PETRO CHEM PRIVATE LIMITED HQRXIMLAPPLY0000095 2AM24	19.6.202 3	5000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended for 2392 MT by DPIIT vide OM dated 17.07.2023. The committee decided to approve the case for 2392 MTsubject to the conditions mentioned in the DPIIT OM dated 24.07.2023
286.	BOSCH LIMITED HQRXIMLAPPLY0000098 3AM24	21.6.202 3	38000 NOS Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Comments sought from DPIIT on 22.6.2023

287.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0000096 9AM24	21.6.2023	3000 KGS CADMIUM METAL POWDER	81126910	DPIIT vide OM dated 26.07.2023 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 26.07.2023
Part 23	Department of Health & Family Welfare				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
288.	JAN VIKAS SAMITI HQRXIMLAPPLY0000155 2AM23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090 , 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned. Comments sought from Health & Family Welfare on 13.03.2023.
289.	JAN VIKAS SAMITI HQRXIMLAPPLY0000198 1AM23	30.12.2022	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090 , 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refer the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023.
290.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY0000229 1AM23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023
291.	WIPRO GE HEALTHCARE PRIVATE LIMITED	11.7.2023	1100 NOS SECOND HAND	90181300	Comments sought from Health & Family Welfare on 12.7.2023

	HQRXIMLAPPLY0000114 3AM24		MAGNET (J0040GM) PARTS OF MRI SYSTEM 1.5T HDXT		
Part 24	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
292.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY0000120 2AM23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022. Committee decided to send a final reminder to SPCB. DL issued on 16.06.2023.
293.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY0000187 5AM23	17.12.2022	2000 MT Aluminium Dross	26204010	The committee decided to examine the case on file.
294.	Bhakti Industries HQRXIMLAPPLY0000196 9AM23	29.12.2022	1800 MT ALUMINIUM DROSS	26204010	The committee decided to seek clarification on the processing capacity of the firm. DL issued on 14.03.2023. Reminder sent the final reminder to the firm on 28.05.2023 & 12.06.2023. Committee decided to reject the application as no reply has been received from the applicant.
295.	Rex Philip HQRXIMLAPPLY0000170 7AM23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. The Committee decided

					to refer the matter to Dept. of Posts for comments. Letter sent on 20.04.2023.
296.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000217 8AM23	16.1.2023	12 SQM USED CARPET	57029990	Committee decided to reject the application for 'Trading' purposes.
297.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY0000261 7AM23	15.3.2023	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023. Committee decided to send a reminder to DAE. DL issued on 16.06.2023.
298.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY0000268 7AM23	23.3.2023	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5-amine/Aniline-d5, 1,3-Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023. Committee decided to send a reminder to DAE. Reminder sent to the Dept. of Atomic Energy on 18.07.2023.
299.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000267 2AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023.
300.	KANTA SMELTERS PRIVATE LIMITED HQRXIMLAPPLY0000023 5AM24	3.5.2023	50,000 MTS ALUMINUM DROSS	26204010	The committee decided to examine the case on file.

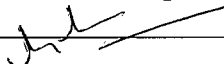


301.	KOUSALYA AGRO FARMS HQRXIMLAPPLY0000091 0AM23	1.8.2022	60 nos. Purebred Boar Yorkshire, Purebred Gilts Yorkshire, Purebred Boar Landrace, Purebred Gilts Landrace etc	1031000	The committee approved the case on Ex-post facto basis.
302.	SIDDHARTH CASYAB HQRXIMLAPPLY0000049 6AM24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	Committee decided to direct the applicant to provided NOC from RBI. DL issued on 18.07.2023.
303.	URJITA ELECTRONICS PRIVATE LIMITED HQRXIMLAPPLY0000037 0AM24	19.5.2023	200 NOS Used Ipads for authorised operation	84713090	The committee noted that the given import is for use in SEZ unit and not for DTA use. Committee decided to examine the application on file.
304.	SRIJAN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY0000047 4AM24	2.6.2023	100000 NOS BIRD BANGERS / cartridges for scaring birds, BIRD WHISTLERS / cartridges for scaring birds	36049090	Recommended by DRDO vide OM dated 14.06.2023.
					Recommended by DGCA vide OM dated 30.06.2023
					Recommended by PESO vide OM dated 20.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO OM dated 14.06.2023, DGCA OM dated 30.06.2023 and PESO OM dated 20.06.2023.

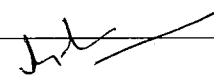
305.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000109 1AM24	5.7.2023	184 NOS Common mode filter 47UH 15A	85480000	Comments sought from DDP on 6.7.2023
306.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY0000042 4AM23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	Committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
307.	AMBICA IMPEX HQRXIMLAPPLY0000108 2AM24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. Jute commissioner Kolkata vide email dated 12.07.2023 has mentioned that the item does not come under purview of them. The committee decided to seek clarification from MoT as this item is not of Jute.
308.	SREE PADMAVATHI METAL INDUSTRIES HQRXIMLAPPLY0000109 0AM24	5.7.2023	10080 MTS ALUMINIUM DROSS	26204010	Comments sought from Telangana Pollution Control Board on 6.7.2023
309.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000094	19.6.2023	70 KGS Titanium PowderProcess:	81082000	The committee decided to seek comments from MoEF&CC(HSMD).

	6AM24		HDHPurity: 99.5%Size: D50 20 um, D90 45 um HSN: 81082000		
310.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY0000094 5AM24	19.6.202 3	100 KGS HDH Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD).
311.	CULTUREWELL TRADING LLP HQRXIMLAPPLY0000096 2AM24	20.6.202 3	10000 NOS Used / Refurbished Complete PC, Used / Refurbished Complete PC .	84713010	Committee decided to reject the application for 'Trading' purposes.
312.	THINK RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000109 2AM24	5.7.2023	2000 MNOS Personal computer	84713010	Committee decided to reject the application for 'Trading' purposes.
313.	PHILIPS INDIA LIMITED HQRXIMLAPPLY0000113 8AM24	11.7.202 3	73 PCS 459800251551 Host PC Monoplane Revised , 459800544031 Host PC Monoplane Revised_II etc.	84715000	The committee decided to examine the case on file.
314.	EVIL SPIRIT HQRXIMLAPPLY0000095 4AM24	19.6.202 3	10800 MTS Aluminum Dross	26204010	Comments sought from WEST BENGAL STATE POLLUTION CONTROL BOARD on 20.6.2023
315.	Natalia Kozhevnikova HQRXIMLAPPLY0000056 3AM24	10.6.202 3	1 No. of Dog Petname - Fenya, Breed- Jack Russel,	01061900	Recommended by DAHD vide OM dated 10.07.2023. The committee decided to approve the

			Sex-Female, DOB-26.07.2016, Color-White/Brownie, Microchip No. 958000010941943		case subject to the conditions mentioned in the DAHD OM dated 10.07.2023 and subject to submission of required documents.
316.	TASTEL FINE FOOD PRIVATE LIMITED HQRXIMLAPPLY0000096 0AM24	20.6.2023	100 MTS JASMINE RICE 100%	10063090	The committee decided to examine the case on file for the approval of competent authority.
317.	MRK FOODS PVT.LTD., HQRXIMLAPPLY0000107 2AM24	1.7.2023	460000 KGS THAI JASMINE RICE (THAI HOMMALI RICE 100%),THAI WHITE GLUTINOUS RICE (STICKY RICE) &SUSHI RICE (THAI JAPONICA RICE) Country of Origin Vietnam.	10063090	The committee decided to examine the case on file for the approval of competent authority.
318.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY0000111 1AM24	7.7.2023	7000 KGS Thai Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.
319.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY0000257 0AM23	10.3.2023	10,000 kgs. of GoldDore bars and 50,000 kgs. of Silver Dore Bars	71081200 , 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022,

					valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. Reminder sent on 23.06.2023 & 08.07.2023. Committee decide to issue a final reminder to the applicant. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
320.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000116 2AM24	13.7.202 3	10 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The firm has submitted following documents: i) BIS Licence valid upto 6.03.2023. ii) Consent to Operate dated 17.06.2023, valid upto 31.3.2026 from Uttarakhand Pollution Control Board. Committee decided to call for a Debit sheet duly endorsed by the Customs Authorities for the previous import licence. 

					And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
321.	BRIGHT METAL REFINERS HQRXIMLAPPLY0000116 7AM24	13.7.202 3	20 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: i) BIS Licence valid upto 30.08.2022 ii) Provisional Consent Order dated 25.03.2022, valid upto 31.3.2024 from Uttarakhand Pollution Control Board. Committee decided to call for a Debit sheet duly endorsed by the Customs Authorities for the previous import licence. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.



322.	OMGL REFINERY LIMITED LIABILITY PARTNERSHIP HQRXIMLAPPLY0000123 1AM24	20.7.202 3	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: i) Provisional Consent Order valid upto 31.7.2023 from Uttarakhand Pollution Control Board. The committee decided to call for valid CTO and a Debit sheet duly endorsed by the Customs Authorities for the previous import licence. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
323.	SONIGARA JEWELLERS PRIVATE LIMITED HQRXIMLAPPLY0000123 8AM24	21.7.202 3	22 MTS GOLD (DORE) BARS PURITY : UPTO 95% & SILVER (DORE) BARS PURITY : UPTO 95%	71081200 , 71069100	The firm has submitted following documents: i) Consent Order dated 29.11.2022, valid upto 31.8.2026 from Maharashtra Pollution Control Board. The committee decided to call for valid CTO and a Debit sheet duly endorsed by the Customs Authorities for the previous import licence.

					And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
324.	M D OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY0000126 0AM24	24.7.2023	30000 KGS GOLD DORE BARS (PURITY UPTO 95%)	71081200	The firm has submitted following documents: i) BIS Licence valid upto 01.02.2028 ii) Provisional Consent Order dated 04.06.2021 valid upto 31.05.2026 from Rajasthan State Pollution Control Board. The Committee deferred the case for want of substantial utilization of their earlier import licences. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.

325	D BROS JEWELS PRIVATE LIMITED HQRXIMLAPPLY0000120 4AM24	18.7.202 3	10 MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The firm has submitted following documents: i) NABL Certificate dated 06.12.2022, valid upto 05.12.2024 ii) CTO dated 26.03.2021, valid upto 31.12.2024 from Andhra Pradesh Pollution Control Board. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
326	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000121 9AM24	19.7.202 3	5 MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The firm has submitted following documents: i) NABL Certificate dated 04.09.2022, valid upto 03.09.2024 ii) CTO dated 14.10.2022, valid upto 30.06.2027 from Karnataka State Pollution Control Board. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be

					affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.
327	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000122 2AM24	20.7.2023	10 MTS GOLD (DORE) BARS PURITY: UPTO 95%	71081200	The firm has submitted following documents: i) NABL Certificate dated 17.04.2023, valid upto 16.04.2025 ii) CTO dated 06.01.2023, valid upto 31.12.2031 from Haryana State Pollution Control Board The Committee decided to call for a valid BIS certificate and utilization details of previous import licence. And committee also decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin.

5. The meeting ended with vote of thanks to the chair.

